							Annexure-4			and the Eventeen contract of the second s	allow and a manufacture of	and a second	
			Name o	f the Corporate Debtor: TRU						: 26.05.2025-(Versic	on-6)	Service in the service	
	and an ender the second	and the second		L	ist of Unsecured I	Financial Creditors (othe	r than financial credit	ors belonging to any cla	ss of creditors)				San Carl Philipping Phil
SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of	mutual dues,	Amount of		the second second second
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	that may be	claim not admitted	Amount of Claim under Verification	Remarks, if any
1	PVG Enterprises	02.12.2022	105,000,000.00	15,000,000.00	Unsecured	NIL	NO	6.79%				90,000,000.00	Amount is subject to verification
2	Mr.Ramesh Dedhia	01.12.2022	10,700,000.00	9,861,104.11	Unsecured	NIL	NO	4.46%			838,895.89		Amount is subject to verification
	Mrs.Jyoti Dedhia	01.12.2022	10,700,000.00	10,698,356.16	Unsecured	NIL	NO	4.84%			1,643.84	-	Amount is subject to verification
4	Mr. Sudesh Shrikant Kavalekar	01.12.2022	4,088,204.00	2,668,328.77	Unsecured	NIL	NO	1.21%			1,419,875.23		Amount is subject to verification
5	M/s Vivek Sanvardhini	01.12.2022	7,640,697.00	7,640,697.00	Unsecured	NIL	NO	3.46%	Contraction of the	A. L. S. S.	- 194-19	-	Amount is subject to verification
6	Labh Shubh Properties Pvt. Ltd.	21.12.2022	50,541,082,438.00	17,474,461.00	Unsecured	NIL	NO	7.91%	50,523,607,977.00				Amount Subject to Verifiation
7	Mitej Developers	21.12.2022	3,260,538,696.00	9,282,451.00	Unsecured	NIL	NO	4.20%	3,251,256,245.00				Amount Subject to Verifiation
	Total	-	53,939,750,035.00	72,625,398.04		-	-	32.87%	53,774,864,222.00	<u></u>	2260414.96	90,000,000.00	-

For Truly Creative Developers Private Limited (Under CIRP)

Resolution Professional